

**Punjab Bandh for Merger of Chandigarh with Punjab**

4560 SHRI N. R. DEOGHARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Punjab All Party Action Committee decided for a Punjab Bandh on the 11th December 1969 to press for their demand for merger of Chandigarh etc. with Punjab; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government's attention has been drawn to press reports to this effect:

(b) Government themselves are anxious in the public interest to take a decision in the matter and announce it as early as possible and in any case they will do so before the Budget Session of Parliament.

**Permission to Hindi Officers in Ministries to receive visitors**

4561. SHRI JAGESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Hindi Officers in the various Ministries and Departments who have been granted special permission to receive visitors in their respective offices within the security zones of the Ministry of Home Affairs in Delhi and New Delhi.

(b) the reasons for granting the special permission to each of them:

(c) the number of persons who visited them (separately in each case) during the period from 1st January, 1968 to 30th June, 1968, and

(d) in how many cases the purpose of the visit was official and how many of the visitors were females?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). Only one Hindi Officer in the Ministry of Finance has been granted special permission to receive visitors. The special permission was granted at the request of the Ministry of Finance for the reason that the officer had to meet frequently the officers of the concerned attached and subordinate offices in connection with work relating to translation of manuals, codes, parliament questions etc.

(c) and (d). The reception record shows that 75 persons visited the Hindi Officer during the period 1st January 1968 to 30th June 1968. In 40 cases the purpose of visit was official. Six of the visitors were female.

**Alleged murder of Baldev Singh, Himachal Pradesh.**

4562. SHRI BANSH NARAIN SINGH:

SHRI HUKAM CHAND KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5448 on the 29th August, 1969 and state:

(a) whether on information received from Himachal Pradesh Government, it transpires that the previous Police story of the death of Shri Baldev Singh by an electric shock from the road side pole was wrong and the Special Police Establishment (C.I.D.) has found some new clues about the said episode; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). A magisterial enquiry has been ordered by the Government of Himachal Pradesh to enquire into the cause of death of Shri Baldev Singh. The report of the enquiry is still awaited by Himachal Pradesh Government.